

**Shri Hathi:** Not yet.

**Shri M. Islamuddin:** Is it included in the Five Year Plan?

**Mr. Deputy-Speaker:** Have not copies of the Five Year Plan been circulated to hon. Members?

**Shri Hathi:** It is included in the Five Year Plan.

**Mr. Deputy-Speaker:** Hon. Members ought to know that where the information is available in published documents which are either circulated or placed on the Table of the House, in respect of such records which are available to them, they should not put questions and unnecessarily take up the time of the House.

**Shri Raghavaiah:** May I know whether it is the paucity of wagons that is resulting in these difficulties of transport of sufficient coal?

**Shri Hathi:** That is so.

**The Minister of Production (Shri K. C. Reddy):** I might supplement the reply by saying that it is so to some extent.

**Shri Raghavaiah:** If the answer is in the affirmative, then may I know whether any provision has been made in the scheme that has been recommended by the Planning Commission for the production of more number of wagons next year for carriage of coal?

**Shri Hathi:** We have a plan for that.

**Shri B. S. Murthy rose—**

**Sardar A. S. Saigal:** May I know when this scheme will be implemented?

**Mr. Deputy-Speaker:** Mr. Murthy.

**Shri B. S. Murthy:** May I know the number of extra wagons that are to be made available by 1st January 1953?

**Mr. Deputy-Speaker:** That is already contained in the programme of the last Budget. They have said so many wagons would be made available. As for the next year, the hon. Member will wait.

**Shri Raghavaiah:** In view of the fact that our railways had made a profit of some Rs. 26 crores during the last year.....

**Mr. Deputy-Speaker:** He is addressing the wrong Minister. It is not the Railway Minister who is answering this question.

**Shri Raghavaiah:** Still, in view of the fact that the Railway Department

got so much profit last year, may I know whether any increase in the number of wagons has been effected?

**Mr. Deputy-Speaker:** Are we having a general discussion on the Railway Budget? What is this question?

**Shri Sarangadhar Das:** May I know if the transport of coal to the Calcutta docks has been eased in the meantime?

**Shri Hathi:** Yes, Sir.

**Mr. Deputy-Speaker:** Next question.

#### COAL BOARD

\*1231. **Shri M. Islamuddin:** Will the Minister of Production be pleased to state:

(a) the personnel of the Coal Board;

(b) whether any of them is an expert technologist in scientific coal research; and

(c) whether the coal industry and coal consumers have representation on the Board?

**The Minister of Production (Shri K. C. Reddy):** (a) The present personnel of the Coal Board is:

**Shri R. K. Ramadhyani,** Coal Commissioner—Chairman.

**Shri N. Barraclough,** Chief Inspector of Mines.

**Shri L. S. Corbett,** Chief Mining Engineer (Railway Board)/Deputy Coal Commissioner (Production).

**Shri A. B. Guha,** Superintendent of Collieries—Member—Secretary.

**Shri M. L. Shome,** Deputy Coal Commissioner (Distribution).

Members.

(b) No.

(c) No.

**Shri M. Islamuddin:** May I know whether Government propose to take one expert technologist in the Coal Board?

**Shri K. C. Reddy:** I did not hear the hon. Member properly.

**Shri M. Islamuddin:** May I know whether one expert technologist will be taken in the Coal Board?

**Mr. Deputy-Speaker:** It is a suggestion for action.

**Shri Raghavaiah:** In view of the fact that the certain districts of Andhradesa produce the greatest amount of tobacco, especially Virginia tobacco, for the cur-

ing of which a greater amount of coal is needed than is now available, will the hon. Minister take one or two representatives of the coal consumers from the tobacco producing areas of Andhradesa?

**Mr. Deputy-Speaker:** That is, again, a suggestion for action.

**Shri B. S. Murthy:** May I know whether any representation has been made to the Government that representatives of the consumers should be on this Board?

**Shri K. C. Reddy:** The position is this. The Coal Board has been constituted for the specific purpose of taking steps for the safety and conservation of coal in the coal mines.....

**Mr. Deputy-Speaker:** Hon. Members need not talk among themselves. It is impossible for anybody to hear what is being said on either side.

**Shri K. C. Reddy:** ...Safety and conservation in coal mines are the main purposes for which the Coal Board has been constituted. In the Coal Board Act, there is provision for the constitution of Advisory Committees to advise the Coal Board with regard to various matters. Some Advisory Committees are already functioning informally, and they will be formally constituted after the rules governing the same have been published and finalised. Representation for the consumers, for scientific talent etc. will be given at that time on these Advisory committees.

**Shri B. S. Murthy:** May I know when the rules will be published?

**Shri K. C. Reddy:** Very early.

**Mr. Deputy-Speaker:** Next question.

#### NATIONALISATION OF COAL

\*1232. **Shri M. Islamuddin:** Will the Minister of Production be pleased to state:

(a) whether there is any scheme before Government for nationalisation of coal;

(b) if so, what are the main features of the said scheme; and

(c) whether any step has been taken to implement the scheme or any part of it?

**The Minister of Production (Shri K. C. Reddy):** (a) No.

(b) and (c). Do not arise.

**Shri M. Islamuddin:** May I know whether any compensation will be paid in case of nationalisation?

**Mr. Deputy-Speaker:** There is no nationalisation contemplation. How does the question of compensation arise?

Next question.

#### PHILIPPINES INTERNATIONAL FAIR

\*1235. **Shri S. C. Samanta:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Government of India have received an invitation to participate in the Philippines International Fair to be held early in 1953;

(b) if so, whether Government will participate in it officially;

(c) if not, what are the reasons;

(d) whether private parties in India have been asked to participate in the Fair with their exhibits; and

(e) if so, what facilities will these private parties receive from the Government of India or from the Fair Authorities?

**The Minister of Commerce (Shri Karmarkar):** (a) Yes, Sir.

(b) No, Sir.

(c) The invitation to participate in this Fair was received after Government's programme for exhibitions for the year 1952/53 and the budget estimates therefor had been finalised. The Government were therefore fully committed in other countries and could not undertake an additional exhibition due to want of staff and funds.

(d) Yes.

(e) A circular issued by Government giving full details of the facilities offered by the Government of India as well as by the Philippine Government to intending participants is laid on the Table of the House. [See Appendix VII, annexure No. 53.]

**Shri S. C. Samanta:** May I know how many parties have applied for space in the proposed Fair within the specified time?

**Shri Karmarkar:** Twenty parties applied to us for information, and we have supplied the information. As to how many have secured space, we are not in a position to say.

**Shri S. C. Samanta:** May I know whether any reply has been received from the Director-General of the Fair